

(b) the time by which Government are likely to accord their approval to these schemes?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No rural electrification schemes for Vidisha and Raisen districts in Madhya Pradesh are pending consideration with the Rural Electrification Corporation at present.

(b) One scheme for electrification in Udaipur block in Raisen district was received by the Corporation in March 1977. The scheme area was inspected by a team of officers of the Corporation in May, 1977 and the scheme was returned to the Board on 9-6-1977 for revision in the light of the observations of this team.

Railway Under-Bridge

4065. SHRI RAMJI LAL SUMAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a Railway under-bridge has been constructed opposite the Shyamal Degree College in Shahdara (Delh.),

(b) if so, when the construction work on this bridge was started and when this work was completed and by whom, also the cost thereof;

(c) whether about 100-yard long piece of road under the bridge has not been made *pucca* so far and rain water as well as the water of *ganda nalla* flowing nearby accumulates there; and

(d) if so, the action taken or proposed to be taken to make this piece of road *pucca* and construct a *pucca nalla* in place of a *kutchha nalla* so that traffic may start passing through under-bridge and when D.T.C. buses will pass through the under-bridge?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) to (d). The work was started in June 1972 and completed in May 1976 at an estimated cost of about Rs. 27,10,000. The approach road under the bridge is under construction. While it is true that the rain water does accumulate under the bridge, remedial measures have already been initiated by the Local Administration and the work on the eastern side of the approach road is already complete. The work in between the Railway under bridge and the G.T. Ghaziabad road is, however, held up on account of non-acquisition of land consequential to a stay order from the Court in favour of a private party. Every effort is being made to have this problem solved and to have the work expedited so as to allow the use of the road under the bridge by every type of traffic including D.T.C. buses.

Meeting of Representatives of Stainless Steel Re-Rollers Association with Prime Minister

4066. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

(a) whether the representatives of the stainless steel re-rollers association met the Prime Minister;

(b) if so, the names of the persons and firms' representatives;

(c) whether the Prime Minister has agreed to meet the published demands of the stainless steel re-rollers association;

(d) if so, the details of the demands agreed by the Prime Minister; and whether orders have been issued by the Prime Minister for compliance; and

(e) if so, the main features thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The representatives of the Stainless Steel Re-Rollers Association met the Prime Minister as members of the general